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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT NOTIFICATIONS

The 14th October 1944

No. 5512-A.—On return from leave, Mr. C. S. Jha, I.C.S., is appointed to officiate as Secretary to Government in the Supply and Transport Department.

The 14th October 1944

No. 5513-A.—On being relieved of his duties as officiating Secretary to Government in the Supply and Transport Department, Mr. B. Mukerji, I.C.S., is granted leave on average pay for one month and seven days under rules 77 and 81 of the Fundamental Rules.

The 14th October 1944

No. 5528-A.—Mr. R. S. Swann, I.C.S., Provincial Recruiting Officer, Circle Officer, Small Savings Scheme and Additional Under-Secretary to Government in the Home and Finance Departments, is granted leave on average pay for one day under Fundamental Rules 77 and 81 in extension of the leave granted to him in notification No. 4134-A., dated the 8th August 1944.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

The 18th October 1944

No. 5616-A.—Mr. R. A. E. Williams, I.C.S., Chief Secretary to Government, is granted leave on average pay for twenty-seven days under rules 77 and 81 of the Fundamental Rules, with effect from the 21st October 1944.

The 18th October 1944

No. 5617-A.—Mr. A. H. Kemp, I.C.S., officiating Secretary to Government in the Revenue and Development Departments and Reconstruction Officer, Orissa, is appointed to act as Chief Secretary to Government until further orders.

The 14th October 1944

No. 5556-P.—In pursuance of sub-rule (b) (7) of rule 51 of the Orissa Motor Vehicles Rules, 1940, the Governor of Orissa is pleased to nominate Sri Banambar Mahanti, the Magistrate in charge of the Motor Vehicle Department in the office of the District Magistrate, Cuttack, as the Secretary and the Executive Officer to the Regional Transport Authority, Cuttack, with effect from the forenoon of the 19th September 1944, the date on which he took over charge of the said Department.

By order of the Governor
V. RAMANATHAN
Deputy Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATION

The 18th October 1944

No. 3792-L.S.-G.—Dr. Rajkishore Das, M.B., B.S., is appointed to act as a temporary Civil Assistant Surgeon, with effect from the 4th October 1944.

By order of the Governor
S. DAS
Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 18th October 1944

No. 3478-D.—Sri Ananta Prasad Panda, Assistant Registrar, Co-operative Societies, Berhampur Circle, is appointed to be Assistant Registrar, Co-operative Societies, Cuttack Circle, vice Sri Rajendra Mohan Chatterji, Assistant Registrar of Co-operative Societies, transferred.

The 18th October 1944

No. 3479-D.—Sri Rajendra Mohan Chatterji, Assistant Registrar, Co-operative Societies, Cuttack Circle, is appointed to act as Assistant Registrar of Co-operative Societies, Berhampur Circle, vice Sri Ananta Prasad Panda, Assistant Registrar, Co-operative Societies, transferred.

The 18th October 1944

No. 3481-D.—In exercise of the powers conferred by clause (a) of sub-section (2) of section 6 of the Bihar and Orissa Co-operative Societies Act, 1935 (Bihar and Orissa Act VI of 1935), the Governor of Orissa is pleased to confer on Sri Ananta Prasad Panda, Assistant Registrar, Co-operative Societies—

(a) in respect of all classes of societies, the powers of the Registrar under clause (b) of sub-section (1) of section 8, sections 10, 14, 20, 34, 48 [excepting the powers under sub-sections (6) and (8)], 50 and 54 (so far as it relates to sums recoverable under sections 39 and 48) of the said Act;

(b) in respect of primary societies (agricultural and non-agricultural) with unlimited liability, the powers of the Registrar under section 35, sub-section (1) of section 36 and section 39 of the said Act; and

(c) in respect of agricultural societies with unlimited liability, the powers of the Registrar under sections 9, 11, 12 and 25 of the said Act.

The 18th October 1944

No. 3482-D.—In exercise of the powers conferred by section 3 of the Madras Co-operative Societies Act, 1932 (Madras Act VI of 1932), the Governor of Orissa is pleased

to confer on Sri Rajendra Mohan Chatterji, Assistant Registrar, Co-operative Societies—

(a) in respect of all classes of societies, the powers of a Registrar under sections 15, 18, 37, 50 and sub-sections (1), (2), (3) and (4) of section 51 and section 57-A of the said Act;

(b) in respect of agricultural societies with unlimited liability, the powers of a Registrar under clause (b) of sub-section (1) of section 7 and sections 8, 9, 10, 11 and 12 of the said Act; and

(c) in respect of primary societies with unlimited liability, the powers of a Registrar under section 38 of the said Act.

The 18th October 1944

No. 3488-D.—Sri Ananta Prasad Panda, Assistant Registrar, Co-operative Societies, Cuttack Circle, is appointed to take charge of the current duties of the Deputy Registrar of Co-operative Societies, Orissa, in addition to his own duties, during the period Rai Bahadur Satish Chandra Roy, Deputy Registrar, Co-operative Societies, officiates as the Director of Development and Registrar, Co-operative Societies, Orissa or until further orders.

2. Sri Ananta Prasad Panda is vested with all the powers of a Registrar under the Madras Co-operative Societies Act, 1932 (Madras Act VI of 1932), excepting those referred to in sections 43, 44, 51(5) and 57 within the areas of the Province of Orissa to which the said Act is applicable, and with all the powers of a Registrar under the Bihar and Orissa Co-operative Societies Act, 1935 (Bihar and Orissa Act VI of 1935), excepting those under sections 26, 40, 41, 44(5), 47(3), 48(6) and 49(8) within the areas of the Province of Orissa to which the said Act is applicable.

By order of the Governor
P. C. DAS
Deputy Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 18th October 1944

No. 3213-E.—Sri Bidhubhusan Das is appointed as a Lecturer in English in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service, with effect from the 8th September 1944, temporarily for a period of three months or till appointment is made in consultation with the Joint Public Service Commission, whichever is earlier, vice Sri Girija Shankar Ray, appointed as Principal of the Puri College.

The 18th October 1944

No. 3214-E.—Sri Prafulla Kumar Pati is appointed as a Lecturer in English in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service, with effect from the 9th September 1944, temporarily for a period of three months or till appointment is made in consultation with the Joint Public Service Commission, whichever is earlier, vice Mr. A. P. O'Brien, transferred.

The 18th October 1944

No. 3215-E.—Sri Nandakishore Misra is appointed as a Lecturer in English in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service, with effect from the 6th October 1944, temporarily for a period of three months or till appointment is made in consultation with the Joint Public Service Commission, whichever is earlier.

The 18th October 1944

No. 3219-E.—Sri Mahendra Kumar Rout is appointed as a Demonstrator in Chemistry in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service temporarily for a period of three months, with effect from the 1st September 1944 or till appointment is made in consultation with the Public Service Commission, whichever is earlier.

The 18th October 1944

No. 3220-E.—Sri Prasanna Kumar Das is appointed as a Demonstrator in Chemistry in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service temporarily for a period of three months, with effect from the 1st September 1944 or till appointment is made in consultation with the Public Service Commission, whichever is earlier.

The 18th October 1944

No. 3223-E.—Sri Sribatsa Panda, Superintendent of Excise, Koraput, is granted leave on average pay for

a period of two months under rules 150, 155, 156 and 157 of the Orissa Service Code, with effect from the 28th December 1944.

By order of the Governor
S. DAS
Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATIONS

The 13th October 1944

No. 10194-E.—Leave for eighteen days, with effect from the 20th March 1944, namely, earned leave for seven days and extraordinary leave for one day, was granted to Sri A. B. Mohanty, temporary Assistant Engineer under Northern Division, under rules 18(I) and 21(II) of the Orissa Leave Rules, 1939.

He is permitted to affix 7th to 9th April 1944 (holidays under the Negotiable Instruments Act and Sunday) to his leave.

This cancels notifications No. 6908-E., dated the 5th July 1944 and No. 8999-E., dated the 1st September 1944.

BRIJ NARAYAN
Chief Engineer

The 17th October 1944

No. 10278-E.—Sri E. V. S. Iyer, Executive Engineer, Koraput Division, is granted leave on average pay for twenty-five days, with effect from the date of relief, under rules 150 and 155-157 of the Orissa Service Code.

The 17th October 1944

No. 10279-E.—Sri Bijoyram Misra, Assistant Engineer in charge of Koraput Subdivision, is appointed to hold charge of current duties of Koraput Division in addition to his own, vice Sri E. V. S. Iyer, Executive Engineer, granted leave.

The 17th October 1944

No. 10302-E.—Mr. B. B. Lal, temporary Assistant Electrical Engineer, Bihar, whose services have been placed at the disposal of the Government of Orissa, is appointed as a Special Officer to be attached to the Electrical Division, Orissa, sanctioned in this Department order No. 10298-E., dated the 17th October 1944, with effect from the 23rd September 1944 (afternoon) to the 1st October 1944.

The 17th October 1944

No. 10303-E.—Mr. B. B. Lal, Special Officer attached to the Electrical Division, Orissa, is appointed to act as Electrical Engineer, Orissa, with effect from the 2nd October 1944, vice Mr. B. B. Ray, Electrical Engineer, granted leave.

By order of the Governor
BRIJ NARAYAN
Secretary to Government

The 17th October 1944

No. 10301-E.—The following notification, issued by the Government of Bihar in the Public Works Department, is republished for general information.

By order of the Governor
BRIJ NARAYAN
Secretary to Government

The 3rd October 1944

No. 255-E.R.—The services of Mr. B. B. Lal, temporary Assistant Electrical Engineer, Bihar, are placed at the disposal of the Government of Orissa for the period from the 21st September 1944 to the 31st October 1944.

W. G. CAME
Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATION

The 12th October 1944

No. 5497-A.—Sri Lakshmi Charan Sahu, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 26th February 1944.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

OFFICE OF THE DIRECTOR OF DEVELOPMENT NOTIFICATION

The 17th October 1944

No. 11363.—In partial modification of orders conveyed in notification No. 10895, dated the 4th October 1944

Sri G. N. Mitra, Assistant Director of Fisheries, Orissa, is granted earned leave for ten days from the 2nd October 1944 to the 11th October 1944 under rule 18 of the Orissa Leave Rules.

S. C. ROY

Director of Development, Orissa

OFFICE OF THE DIRECTOR OF
HEALTH AND INSPECTOR-GENERAL
OF PRISONS
NOTIFICATION

The 12th October 1944

No. 3311-JI.—Dr. Jalaluddin Ahmad, M.B., made over charge of the Sambalpur Jail to Dr. Narayan Das Dutta, M.B., D.T.M., in the forenoon of the 2nd October 1944.

A. N. CHOPRA, I.T.-COL., I.M.S.

Director of Health and Inspector-General
of Prisons, Orissa

OFFICE OF THE CONSERVATOR OF FORESTS
NOTIFICATIONS

The 14th October 1944

No. 3373—Rai Bahadur Krishna Lal Maulik, Extra Assistant Conservator of Forests in charge of Ghumsur South Division, is granted leave on average pay for twenty-two days, with effect from the 2nd October 1944 to the 23rd October 1944, inclusive, under rules 150, 155, 156 and 157 of the Orissa Service Code, with permission to prefix the Dashara holidays from the 24th September 1944 to the 1st October 1944 to the leave.

The 14th October 1944

No. 3374—Sri A. Neeladri Rao, Assistant Conservator of Forests in charge of Balliguda Division, is appointed to be in additional charge of Ghumsur South Division, vice Rai Bahadur Krishna Lal Maulik, Extra Assistant Conservator of Forests, granted leave.

J. W. NICHOLSON

Conservator of Forests, Orissa

ORISSA EDUCATIONAL SERVICE
NOTIFICATION

The 14th October 1944

No. 19-A.—Sri P. R. Rajagopal, who does not hold any substantive appointment under Government and is now acting as temporary Lecturer in History in the Balasore College, is allowed extraordinary leave without allowance for a period of twenty days under rules 21(ii) and 28(3) of the Orissa Leave Rules, 1939, with effect from the 17th October 1944.

2. He is permitted to prefix the Puja vacation of the College to his leave.

S. C. TRIPATHI

Director of Public Instruction, Orissa

SUBORDINATE EDUCATIONAL SERVICE
NOTIFICATIONS

The 12th October 1944

No. 30—In partial modification of item (4) of notification No. 24, dated the 12th August 1944, the following promotions to the upper division of the Subordinate Educational Service are sanctioned on a temporary basis, with effect from the 15th September 1943, in each case:—

TEACHING BRANCH

(1) Sri Baikuntha Nath Patnaik, an assistant master in the School Section of the Puri College and now on deputation as Provincial Publicity Officer (Technical Training Scheme), Orissa, vice Sri Harimohan Patra, appointed to act in the Orissa Educational Service.

(2) Sri Nagendranath Kar, an assistant master (Science teacher) in the School Section of the Balasore College, vice Sri Baikuntha Nath Patnaik, on deputation as Provincial Publicity Officer (Technical Training Scheme), Orissa.

The 14th October 1944

No. 31—Sri Nagendranath Kar, an assistant master in the High School Section of the Balasore College, is allowed leave on average pay on medical certificate for seven days under rules 150, 155-57 and 163 of the Orissa Service Code, with effect from the 4th September 1944.

The 14th October 1944

No. 32—An exchange of appointment is sanctioned between (1) Maulavi Hussain Khan, Deputy Inspector of Schools, Sadr subdivision, Cuttack and (2) Sri Sriram Chandra Ghosh, Deputy Inspector of Schools, Jajpur subdivision, with effect from the dates on which they join their respective appointments.

The 14th October 1944

No. 33—Sri Srinath Ray, Assistant Headmaster of the Secondary Training School at Cuttack, is allowed to continue to act as a part-time Lecturer in Mathematics in the I.A. classes attached to the Ravenshaw Girls' School at Cuttack for the current session of the I.A. classes there, with effect from the 11th August 1944.

S. C. TRIPATHI

Director of Public Instruction, Orissa

CO-OPERATIVE SOCIETIES NOTIFICATIONS

The 14th October 1944

No. 8612—Whereas after the holding of an inquiry under sub-section (1), section 38 of the Madras Co-operative Societies Act, 1932, into the constitution, working and financial condition of the Berhampur Muslim Co-operative Stores, Limited, bearing registration No. J. 523 of 21st November 1942 in the district of Ganjam, I am of opinion

that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by sub-section (1), section 42 of that Act, I hereby cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint the Assistant Registrar, Co-operative Societies, Berhampur Circle, to be liquidator of the abovenamed society.

The 14th October 1944

No. 8623—Whereas after the holding of an inquiry under sub-section (1), section 38 of the Madras Co-operative Societies Act, 1932, into the constitution, working and financial condition of the Aska Board High School Servants Co-operative Society, Limited, bearing registration No. J. 234 of 24th June 1928 in the district of Ganjam, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by sub-section (1), section 44 of that Act, I hereby cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint the Assistant Registrar, Co-operative Societies, Berhampur Circle, to be liquidator of the abovenamed society.

S. C. ROY

Registrar

Co-operative Societies, Orissa